

service to Tashkent in USSR;

(b) if so, the terms and conditions settled with Aeroflot by the Air India for the operation of the said flight; and

(c) the details of the new routes which Air India would commence during 1989?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). Air India has started once weekly service between Delhi and Tashkent with IL-62 aircraft wet-leased from Aeroflot. In terms of the wet lease agreement, Air India will be required to pay lease rate of 3000 Roubles per hour.

(c) At present, Air India has no plans to operate on new routes in 1989, except that Air India would reintroduce its services to Baghdad (Iraq).

Delay in Modernisation of Airports

5409. SHRI BANWARI LAL PUROHIT:
SHRI MOHD. MAHFOOZ ALI KHAN:
CH. KHURSHID AHMED:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the modernisation work is holding up at all the major airports in the country;

(b) if so, the reasons therefor; and

(c) whether the National Airports Authority of India (NAAI) propose to import certain electronically controlled air traffic equipments if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND

TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) Does not arise.

(c) Majority of sophisticated equipments required for modernisation of Air Traffic Control Systems at Bombay and Delhi Airports are not being manufactured indigenously and the projects are required to be completed within the stipulated time frame. Hence the National Airports Authority proposes to take up the project on a turn-key basis by foreign firms of established repute and experience.

Procurement by Goa Shipyard Ltd. from Public Sector

5410. SHRI H.G. RAMULU: Will the Minister of DEFENCE be pleased to state:

(a) whether Goa Shipyard Limited procure their requirements from Public Sector manufacturing units and if so, the extent thereof;

(b) whether it is a fact that a number of Public Sector Organisations have been approaching the Goa Shipyard Limited for their enlistment and these are not given any kind of assistance; and

(c) the action taken to ensure that Goa Shipyard Limited purchase their requirements as far as possible from Public Sector Units?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) Yes, Sir, to the extent feasible.

(b) No such instance has come to notice.

(c) Government instructions on pur-